

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25043/2025 BLAPL/8701/2025	MIKHAEL DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /144 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000133/2025
2	D-BLAPL/25116/2025 BLAPL/8702/2025	BIDUBHUSAN BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /161 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000038/2025
3	D-BLAPL/23546/2025 BLAPL/8703/2025	ACHYUT PADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000011/2025
4	D-BLAPL/25141/2025 BLAPL/8704/2025	SANU GOUDA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	CAPITAL P.S. /59 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000329/2025
5	D-BLAPL/24858/2025 BLAPL/8705/2025	GOPI MANDAL VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /76 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000114/2025
6	D-BLAPL/23794/2025 BLAPL/8706/2025	TINKU KUMAR VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000012/2025
7	D-BLAPL/24457/2025 BLAPL/8707/2025	SUDHIR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /29 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000007/2025
8	D-BLAPL/24707/2025 BLAPL/8708/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	SUNDARGARH TOWN /387 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000138/2024
9	D-BLAPL/25000/2025 BLAPL/8709/2025	AMARESH JENA @ BAIYAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LAXMISAGAR P.S. /394 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000388/2025
10	D-BLAPL/24396/2025 BLAPL/8710/2025	KUNA @ GYANARANJAN SETHY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	RAJNAGAR /106 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000043/2025
11	D-BLAPL/24714/2025 BLAPL/8711/2025	SOURABHA MAHAKUD @ SOURAV MAHAKUD VS STATE OF ODISHA	AMLAN MOHANTY VS	RUGUDI /55 /2023 A.D.J.,CHAMPUPA(Kendujhar) ST/0000120/2025

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12	D-BLAPL/25295/2025 BLAPL/8712/2025	NIRMAL CHANDRA BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	AUL /220 /2025 J.M.F.C,AUL(Kendrapara) GR/0000570/2025
13	D-BLAPL/25226/2025 BLAPL/8713/2025	SACHIN GOUR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000029/2025
14	D-BLAPL/25062/2025 BLAPL/8714/2025	SATYABRATA PANDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /666 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001399/2025
15	D-BLAPL/23874/2025 BLAPL/8715/2025	DURGA CHARAN MOHANTY VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganja 2(A)CC/0000011/2025
16	D-BLAPL/25046/2025 BLAPL/8716/2025	MD.DILNAWAZ @ DILU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000666/2025
17	D-BLAPL/25183/2025 BLAPL/8717/2025	BIBEK KUMAR SWAIN VS STATE OF ODISHA	AKASH BHUYAN VS	LAXMISAGAR P.S. /394 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000388/2025
18	D-BLAPL/25041/2025 BLAPL/8718/2025	CHHATUA @ UCHHAB @ SOUMITREE NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /276 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000209/2024
19	D-BLAPL/25057/2025 BLAPL/8719/2025	SIKU @ SUKADEB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /195 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000038/2025
20	D-BLAPL/25061/2025 BLAPL/8720/2025	ALOK @ BAPUN JENA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /268 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000589/2024
21	D-BLAPL/25079/2025 BLAPL/8721/2025	RASMI RANJAN SAHOO @ RASHMI RANJAN SAHOO VS STATE OF ODISHA	SEPHALEE DAS VS	DHENKANAL TOWN /471 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000016/2025
22	D-BLAPL/25110/2025 BLAPL/8722/2025	MANAS NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /239 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000328/2025
23	D-BLAPL/25137/2025	ATIF ALAM	DEVASHIS PANDA	DHANUPALI /144 /2025

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	BLAPL/8723/2025	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001148/2025
24	D-BLAPL/25252/2025 BLAPL/8724/2025	GAURAV SHUKLA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000030/2025
25	D-BLAPL/25085/2025 BLAPL/8725/2025	SAROJ DHINDA VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /183 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000134/2025
26	D-BLAPL/24592/2025 BLAPL/8726/2025	NAYAN KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /123 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000031/2025
27	D-BLAPL/24614/2025 BLAPL/8727/2025	CHANDAN MALLICK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
28	D-BLAPL/25096/2025 BLAPL/8728/2025	MADAN KUMAR MANDAL VS STATE OF ODISHA	SANJIT MISHRA VS	ERASAMA /10 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000024/2025
29	D-BLAPL/24840/2025 BLAPL/8729/2025	KANGA KUSULIA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	CHANDRAPUR /33 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000026/2025
30	D-BLAPL/24963/2025 BLAPL/8730/2025	MONU @ SACHIN RAY GOUTAM @ SACHIN VS STATE OF ODISHA	DEBASISH SAMAL VS	KUTRA /99 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000086/2024
31	D-BLAPL/25186/2025 BLAPL/8731/2025	PANCHANAN BALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NAIKANI-DIHI /28 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000120/2025
32	D-BLAPL/24981/2025 BLAPL/8732/2025	DAMBARUDHAR NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINAPALI /68 /2015 C.J.M.,NAWAPARA(Nuapada) ST/0000119/2024
33	D-BLAPL/24990/2025 BLAPL/8733/2025	TIKUN @ TIRTHABASI NANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /149 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000470/2025
34	D-BLAPL/24528/2025 BLAPL/8734/2025	DEVGAN @ PRAKASH @ NARAYAN KHERWAR VS	SIDHARTH SANKAR MOHAPATRA VS	TALCHER TOWN /236 /2013 A.D.J.,TALCHER(Anugul)

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35	D-BLAPL/25262/2025 BLAPL/8735/2025	STATE OF ODISHA HARENDRA KUMAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CT/0000070/2025 / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
36	D-BLAPL/24777/2025 BLAPL/8736/2025	DIPU @ DEEPAK KUMAR BHANJA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	2(A)CC/0000028/2025 KANDARPUR /141 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
37	D-BLAPL/24806/2025 BLAPL/8737/2025	STATE OF ODISHA MANIK SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	GR/0001052/2025 KAPTIPADA /142 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
38	D-BLAPL/25273/2025 BLAPL/8738/2025	STATE OF ODISHA NEHURU PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000559/2025 KHALLIKOTE /639 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE
39	D-BLAPL/24970/2025 BLAPL/8739/2025	STATE OF ODISHA CHHATUA @ UCHHAB @ SOUMITREE NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	GR/0001722/2025 MOTANGA /278 /2024 A.D.J.,DHENKANAL(Dhenkanal)
40	D-BLAPL/24983/2025 BLAPL/8740/2025	STATE OF ODISHA RAGHU KALSER VS STATE OF ODISHA	BISWARANJAN DALAI VS	CT/0000213/2024 LAIKERA /418 /2024 A.D.J.,JHARSUGUDA(Jharsuguda)
41	D-BLAPL/25199/2025 BLAPL/8741/2025	STATE OF ODISHA D.MUNA RAO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CT/0000143/2025 BHANJANAGAR /429 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
42	D-BLAPL/25139/2025 BLAPL/8742/2025	STATE OF ODISHA BIRENDRA HARIPAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	GR/0000735/2025 / /0 SPECIAL JUDGE,BAUDH(Baudh)
43	D-BLAPL/25192/2025 BLAPL/8743/2025	STATE OF ODISHA PAPU ROUT VS STATE OF ODISHA	MANGU NANDY VS	2(A)CC/0000033/2025 TALCHER TOWN /690 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur)
44	D-BLAPL/24776/2025 BLAPL/8744/2025	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	BHARATI DASH VS	GR/0001302/2025 BUGUDA /116 /2018 A.D.J.,BHANJANAGAR(Ganjam)
45	D-BLAPL/25194/2025 BLAPL/8745/2025	STATE OF ODISHA PAWAN @ PURNA BADANAYAK VS STATE OF ODISHA	MANGU NANDY VS	ST/0000168/2018 KORAPUT GRPS /15 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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46	D-BLAPL/25036/2025 BLAPL/8746/2025	SUNUGUDU @ INTESH PAWAR VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /301 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000062/2025
47	D-BLAPL/25238/2025 BLAPL/8747/2025	PANCHANAN SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001260/2025
48	D-BLAPL/25244/2025 BLAPL/8748/2025	BAINA @ BAIKUNTHA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /125 /2018 J.M.F.C,TANGI(Khordha) GR/0000161/2018
49	D-CMAPL/14688/2025 CMAPL/258/2025	SAFOORA BEGUM VS RASHIDA BIBI	ADV. VS	// (//
50	D-CMAPL/30930/2025 CMAPL/259/2025	ZAYED HUSSAIN VS BOARD OF SECONDARY EDUCATION, ODISHA	RAMAKANTA NAYAK VS	// (//
51	D-CMAPL/33244/2025 CMAPL/260/2025	BATAKRISHNA NATH VS STATE OF ODISHA	ADV. VS	// (//
52	D-CMP/26138/2025 CMP/1275/2025	DUKHISHYAM PRADHAN VS SRI SRI BALIKAPILESWAR MAHADEV, PURI	HRUDANANDA MOHAPATRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000023/2024
53	D-CMP/32614/2025 CMP/1276/2025	NILAMADHAB SAHU VS BHIMSEN BARIK @ BHIMDU BARIK	DILLIP KUMAR PRADHAN VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000122/2013
54	D-CMP/30278/2025 CMP/1277/2025	SUMITRA MALIK VS SATYARANJAN ADHIKARI	ASHOK KUMAR SARANGI VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000027/2019
55	D-CMP/33004/2025 CMP/1278/2025	PRATAP CHANDRA BEHERA VS SANTOSH KUMAR BEHERA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) EC/0000004/2025
56	D-CMP/33255/2025 CMP/1279/2025	DR. MADHURI SINGH VS MANORANJAN DALAI	RAJJEET ROY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0001117/2017
57	D-CMP/33394/2025	JAJATI PATTNAIK	DEBAKANTA MOHANTY	//

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	CMP/1280/2025	VS BAISHNAB CHARAN RANA	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000203/2024
58	D-CONTC/32410/2025 CONTC/3875/2025	JASHOBANTI MOHAPATRA VS SHALINI PANDIT,COMMNR.-CUM-SECY., S AND ME DEPT., ODISHA	LALIT SAHU VS	// ()
59	D-CONTC/32630/2025 CONTC/3876/2025	PITAMBER ROUT VS SWADHA DEV SINGH,IAS	ADV. VS	// ()
60	D-CONTC/32631/2025 CONTC/3877/2025	BISWANATH DALAI VS SHALINI PANDIT,IAS	ADV. VS	// ()
61	D-CONTC/32657/2025 CONTC/3878/2025	SURYA NARAYAN MOHANTA VS SUBHAM SAXENA,IAS	ADV. VS	// ()
62	D-CONTC/32659/2025 CONTC/3879/2025	SATYANARAYAN DASH VS SUSHIL KUMAR BEHERA,CHIEF ENGR. AND BASIN MANAGER,MAHANADI BASIN,BURLA,SAMBALPUR	MANOJ KUMAR MOHANTY (2) VS	// ()
63	D-CONTC/32702/2025 CONTC/3880/2025	RADHAMADHABA MISHRA VS ASWATHI S, COMMNR. CUM SECY., HEALTH AND F.W DEPT., ODISHA	ADV VS	// ()
64	D-CONTC/32703/2025 CONTC/3881/2025	NIRANJAN MAHAPATRA VS ASWATHI S, IAS	ADV VS	// ()
65	D-CONTC/32705/2025 CONTC/3882/2025	DR.ARUN KUMAR MALLICK VS ASWATHY S, IAS	ADV VS	// ()
66	D-CONTC/32707/2025 CONTC/3883/2025	SAROJ KUMAR ROUT VS ASWATHI S, IAS	ADV VS	// ()
67	D-CONTC/32709/2025 CONTC/3884/2025	BIKASH KUMAR PATEL VS ASWATHI S, IAS	ADV VS	// ()
68	D-CONTC/32995/2025 CONTC/3885/2025	SILU DHAL VS	ADV. VS	// ()

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69	D-CONTC/31092/2025 CONTC/3886/2025	SUVENDU KUMAR PATRA,IPS JAYANTI MOHAPATRA VS PRAVABATI NANDA,C.D.P.O,BALESWAR	ADV. VS	// // ()
70	D-CONTC/31383/2025 CONTC/3887/2025	SIBANANDA DALAI VS HEMA KANTA SAY,IAS	ADV. VS	// // ()
71	D-CONTC/31717/2025 CONTC/3888/2025	SATYABRATA MOHANTY VS SANJAY KUMAR SINGH,IAS	ADV. VS	// // ()
72	D-CONTC/32661/2025 CONTC/3889/2025	KRUSHNA CHANDRA SAMAL VS VEERABHADRA SWAMY, ASST. P.F COMMNR.(COMPLIANCE), ODISHA	ADV. VS	// // ()
73	D-CONTC/32700/2025 CONTC/3890/2025	ASWINI KUMAR PANDA VS ASWATHI S,IAS	ADV. VS	// // ()
74	D-CONTC/32722/2025 CONTC/3891/2025	UPENDRA PRADHAN VS KARAN SHARMA,B.E.O,DHANKAUDA,SAMBALPUR	ADV. VS	// // ()
75	D-CONTC/32725/2025 CONTC/3892/2025	MANORANJAN PATRA VS MALATI TUDU,B.E.O,SULIAPADA,MAYURBHANJ	ADV. VS	// // ()
76	D-CONTC/32749/2025 CONTC/3893/2025	ARUN KUMAR RAY VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT OF REVENUE AND D.M DEPT., ODISHA	ADV. VS	// // ()
77	D-CONTC/32751/2025 CONTC/3894/2025	MANAS PANDA VS UMA NANDURI,IFS	ADV. VS	// // ()
78	D-CONTC/32984/2025 CONTC/3895/2025	HRUSHIKESH GHIVELA VS SATYABRATA SAHU,IAS	ADV. VS	// // ()
79	D-CONTC/32988/2025 CONTC/3896/2025	JAYA KRUSHNA SENAPATI VS USHA PADHEE,IAS	ADV. VS	// // ()

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80	D-CONTC/32701/2025 CONTC/3897/2025	SANJEEV KUMAR MEHER VS ASWATHI S, IAS	ADV VS	// 0 //
81	D-CONTC/32854/2025 CONTC/3898/2025	SAILABALA ACHARYA VS MANOJ KUMAR PADHI, DIRECTOR OF SECONDARY EDUCATION,ODISHA	ADV VS	// 0 //
82	D-CONTC/32871/2025 CONTC/3899/2025	VENKATESH KUMAR DHAL VS PURNA CHANDRA SETHI,D.E.O,MAYURBHANJ	ADV. VS	// 0 //
83	D-CONTC/32812/2025 CONTC/3900/2025	RAJAKISHORE MISHRA VS ANU GARG,IAS	ADV. VS	// 0 //
84	D-CONTC/32931/2025 CONTC/3901/2025	RAMALATA NAYAK VS AMRIT RUTURAJ,COLLECTOR,KHORDHA	ADV. VS	// 0 //
85	D-CONTC/32945/2025 CONTC/3902/2025	BHAGABAN SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
86	D-CONTC/32992/2025 CONTC/3903/2025	ANITA BARIK VS ASWATHY S.,IAS	ADV. VS	// 0 //
87	D-CONTC/33070/2025 CONTC/3904/2025	MOHAMMED SAKIL VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
88	D-CONTC/33075/2025 CONTC/3905/2025	PRIYANKA MOHANTY VS BINITA SENAPATI,D.E.O,DHENKANAL	ADV. VS	// 0 //
89	D-CONTC/30083/2025 CONTC/3906/2025	TAPAS KUMAR DAS VS ANANYA DAS,IAS	ADV. VS	// 0 //
90	D-CRLA/24292/2025 CRLA/985/2025	SHIBA SAHU VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	KHAPRAKHOL /46 /2022 A.D.J,PATNAGARH(Balangir) SC/000028/2022
91	D-CRLA/25071/2025	SOMANATH JENA	AMITAV TRIPATHY	NAYAPALLI P.S. /477 /2021

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	CRLA/986/2025	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha) TR/0000450/2021
92	D-CRLA/25051/2025 CRLA/987/2025	ASHISH BARADA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2025
93	D-CRLMA/25266/2025 CRLMA/119/2025	PURENDRA KUMAR SETHY VS STATE OF ODISHA	BIDYADHAR MANSING, A.BEHERA, D.BEHERA, S.DAS VS	SNFOCITY PS /402 /2023 () //
94	D-CRLMA/24406/2025 CRLMA/120/2025	SAUMYA RANJAN PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	SARANAKUL /20 /2025 A.D.J.,ODAGAON(Nayagarh) ST/0000027/2025
95	D-CRLMC/23923/2025 CRLMC/3260/2025	RANJITA ROUL @ BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /12 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000008/2015
96	D-CRLMC/20451/2025 CRLMC/3261/2025	DEBASHIS PARIDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /146 /2019 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000008/2024
97	D-CRLMC/20454/2025 CRLMC/3262/2025	KABITA PARIDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /146 /2019 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000008/2024
98	D-CRLMC/24389/2025 CRLMC/3263/2025	SUBHAKANTA @ SINU SAHOO VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	NAYAPALLI P.S. /528 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001105/2023
99	D-CRLMC/24582/2025 CRLMC/3264/2025	PRATAP KUMAR MOHAPATRA @ MR.M.PRATAP VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000043/2022
100	D-CRLMC/24810/2025 CRLMC/3265/2025	BIRA NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /31 /2009 J.M.F.C.,ASKA(Ganjam) GR/0000325/2009
101	D-CRLMC/24919/2025 CRLMC/3266/2025	SUBAL KUMAR KHATOI VS SAGAR PARIDA	BIPIN KUMAR NAYAK VS	//0 J.M.F.C.,NIMAPARA(Puri) ICC/0000016/2021
102	D-CRLMC/24945/2025 CRLMC/3267/2025	AMIT KU SHAH VS	GOUTAM KUMAR ACHARYA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH

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103	D-CRLMC/24965/2025 CRLMC/3268/2025	AGRAWAL TRADING COMPANY, BALANGIR RATIKANTA BEURA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ICC/0000061/2017 KHUNTUNI /158 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000027/2022
104	D-CRLMC/24862/2025 CRLMC/3269/2025	M/S. SWARNA SAKHA ESTATES AND BULIDERS(P) LTD. VS M/S. LAXMIPRIYA INFRA CON, KHURDA	BISHNU PRASAD PRADHAN VS	MANCHESWAR P.S. /214 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0003250/2021
105	D-CRLMC/24980/2025 CRLMC/3270/2025	HRUDAYA RANJAN BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	//0 J.M.F.C,CUTTACK(Cuttack) CRMC/0000040/2022
106	D-CRLMC/24879/2025 CRLMC/3271/2025	KALIA@SUSANTA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /31 /2020 J.M.F.C.,POLSARA(Ganjam) GR/0000047/2020
107	D-CRLMC/24988/2025 CRLMC/3272/2025	BALIA@DEBASIS MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	INDUASTRIAL,NISA /54 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000247/2023
108	D-CRLMC/24881/2025 CRLMC/3273/2025	M/S. SWARNA SAKHA ESTATE AND BUILDERS(P) LTD. VS M/S. LAXMIPRIYA INFRA CON,KHURDA	BISHNU PRASAD PRADHAN VS	MANCHESWAR P.S. /214 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0003249/2021
109	D-CRLMC/24882/2025 CRLMC/3274/2025	NAVSHAD @ NAUSHAD AHAMMAD ANSARI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	AINTHAPALI /26 /2017 ASST. SESSIONS JUDGE,SAMBALPUR(S) ST/0000137/2017
110	D-CRLMC/24884/2025 CRLMC/3275/2025	MINATI SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /109 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000140/2024
111	D-CRLMC/24991/2025 CRLMC/3276/2025	NEHA AKHTAR VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) EXECUTION CASE/0000366/2022
112	D-CRLMC/24902/2025 CRLMC/3277/2025	SAROJ KUMAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000068/2022
113	D-CRLMC/24906/2025 CRLMC/3278/2025	BABU@BALARAM NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	MADHUPATNA /150 /2023 1ST A.D.J., CUTTACK(Cuttack) Spl/0000012/2023

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114	D-CRLMC/24918/2025 CRLMC/3279/2025	SUSHANTI DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000561/2022
115	D-CRLMC/24993/2025 CRLMC/3280/2025	BANSIDHAR NAYAK@NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /124 /2013 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000204/2013
116	D-CRLMC/25240/2025 CRLMC/3281/2025	RANJAN BEHERA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CHAULIAGANJA /318 /2022 3RD A.D.J., CUTTACK(Cuttack) Spl/0000028/2022
117	D-CRLMC/24995/2025 CRLMC/3282/2025	D.SRINIBASH@OMSHRI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRREV/0000036/2025
118	D-CRLMC/24257/2025 CRLMC/3283/2025	MANMATH MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /343 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000413/2025
119	D-CRLMC/25097/2025 CRLMC/3284/2025	BABU@SUBRANSHU MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /102 /2019 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000231/2023
120	D-CRLMC/24286/2025 CRLMC/3285/2025	MANAS RANJAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001181/2025
121	D-CRLMC/24751/2025 CRLMC/3286/2025	SANJAY SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000026/2018
122	D-CRLMC/25028/2025 CRLMC/3287/2025	MADHAB KHARA@DEBA@DEBA KHARA VS STATE OF ODISHA	ASHOK KUMAR BEHERA 3 VS	MALKANGIRI /182 /2018 A.D.J.,MALKANGIRI(Malkangiri) CT/0000108/2021
123	D-CRLMC/25064/2025 CRLMC/3288/2025	RAMAKANTA DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /306 /2020 J.M.F.C, JAIPATNA(Kalahandi) CT/0000295/2020
124	D-CRLMC/25027/2025 CRLMC/3289/2025	DEBDEEP PANDA @ DEBJEET PANDA VS SWARNALATA SARANGI	BHABANI SANKAR MISHRA VS	DHAMNAGAR /12 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) ICC/0000024/2023
125	D-CRLMC/25210/2025	SIMANCHALA PARIDA	KURESH PRASAD DASH	ENERGY PS (GANJAM) /1 /2018

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	CRLMC/3290/2025	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) GR/000005/2018
126	D-CRLMP/24652/2025 CRLMP/1056/2025	RAJIB PATNAIK @ RAJIB KUMAR PATTNAIK VS RUPASHREE PATTNAIK @ JENA	NIRMAL KISHORE RATH VS	// ()
127	D-CRLMP/24581/2025 CRLMP/1057/2025	UMME SUAIBA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // J.M.F.C.,SALIPUR(Cuttack)
128	D-CRLMP/24032/2025 CRLMP/1058/2025	SUBARNA NAIK VS STATE OF ORISSA	NARESH CHANDRA JENA VS	EXN.M.C./0000102/2023 KEONJHAR TOWN /432 /2025 ()
129	D-CRLREV/24340/2025 CRLREV/541/2025	SATYABAN BEHERA VS SUBHASHREE ASRAYA LATA DAS	VS	// // JUDGE,FAMILY COURT,ANGUL(Anugul Cp/0000047/2023
130	D-CRLREV/24547/2025 CRLREV/542/2025	JAGAT RAM THAKUR VS SUPRABHA BEHERA	RASHMITA SAHU VS	// // DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000013/2013
131	D-CRLREV/24876/2025 CRLREV/543/2025	MAHESWAR NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BONTH /41 /2002 A.D.J.,BHADRAK(Bhadrak) CRA/0000015/2005
132	D-FAO/32203/2025 FAO/385/2025	MANAGING COMMITTEE OF HAREKRUSHNA DAS GIRLS ACADEMY, HINJALA,BALASORE VS STATE OF ODISHA	SONAL KUMAR SWAIN VS	// // STATE EDUCATION TRIBUNAL,BHUBA Gia/0001224/2016
133	D-FAO/33111/2025 FAO/386/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED. CUTTACK VS SHARMISTHA MAHAPATRA	GURU CHANDRA SAMANTARAY VS	// // COMNR FOR EMPLOYEES COMPENSAT EC/0000045/2023
134	D-FAO/30073/2025 FAO/387/2025	DEPUTY MANAGER (T.P HUB) M/S. ORIENTAL INSURANCE CO.LTD ,BBSR VS VIRENDRA @ BIRANCHI PRADHAN	NAYAN BEHARI DAS VS	// // COMMISSIONER EMPLOYEES COMPEN EC/0000027/2007
135	D-LAA/30115/2025 LAA/43/2025	GANGADHAR SUNDARA VS THE LAND ACQUISITION OFFICER, SEWERAGE BOARD,BBSR	BIBHUTI RANJAN MOHANTY VS	// // CIVIL JUDGE (SD),BHUBANESWAR(Kho LA Misc. Case/0000014/2018
136	D-MACA/30090/2025 MACA/959/2025	ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS	SMARAJIT PRADHAN VS	// // 2ND M.A.C.T.(ND),SAMBALPUR(Sambal

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137	D-MACA/28932/2025 MACA/960/2025	SUFIA BIBI DIVISIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD., MUMBAI VS SANGEETA AMANT	SUBBRAT SATPATHY VS	Mac/0000035/2024 // 1ST M.A.C.T., ANGUL(Anugul) Mac/0000046/2022
138	D-RPFAM/32686/2025 RPFAM/224/2025	RAKESH KUMAR SAHOO VS RANJULATA SAHOO	SARBESWAR BEHERA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000209/2023
139	D-RSA/31316/2025 RSA/417/2025	PRATIMA PAIKARAY VS SABITA CHAMPATIRAY	KOUSIK ANANDA GURU VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) RFA/0000019/2018
140	D-RSA/31764/2025 RSA/418/2025	SUNITA SAHOO VS MALAYA KUMAR BISWAL	DWARIKA PRASAD MOHANTY VS	// A.D.J.,KUJANG(Jagatsinghapur) RFA/0000009/2005
141	D-TRP(C)/33037/2025 TRP(C)/274/2025	LAXMI PRIYA MAHANTA @ SIMA VS DEEPAK KUMAR MAHANTA	BIBEKANANDA BAISAKH VS	// CIVIL JUDGE (SD),CHAMPUPA(Kendujhar) Mat/0000014/2025
142	D-WA/21349/2025 WA/1405/2025	GOVERNING BODY OF MOHAN MAHILA HIGHER SECONDARY SCHOOL, CHANDPUR VS RAMAKANTA MANGARAJ	DR.PYRAGISHTAM CHULI VS	// () //
143	D-WA/26544/2025 WA/1406/2025	STATE OF ODISHA VS JAGADIP KUMAR SETH	PRAVAT KUMAR PANDA, A.S.C VS	// () //
144	D-WA/26349/2025 WA/1407/2025	STATE OF ODISHA VS MALATI KIRSANI	SOUBHAGYA CHANDRA DEV DASH(C.G.C.) VS	// () //
145	D-WA/26598/2025 WA/1408/2025	STATE OF ODISHA VS SUDAM SAHOO	AISHWARYA DASH,A.S.C VS	// () //
146	D-WA/26930/2025 WA/1409/2025	STATE OF ODISHA VS SANKARSAN SAHOO	CHANDRAKANTA PRADHAN,A.G.A VS	// () //
147	D-WA/33014/2025 WA/1410/2025	STATE OF ODISHA VS RABIKIRAN PATTANAİK	SURYA NARAYAN PATNAİK,A.G.A VS	// () //

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148	D-WA/23306/2025 WA/1411/2025	STATE OF ODISHA VS SAILENDRA NARAYAN SAMAL	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
149	D-WA/32698/2025 WA/1412/2025	STATE OF ODISHA VS DR. CHITTARANJAN MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
150	D-WA/32096/2025 WA/1413/2025	STATE OF ODISHA VS SIBA PRASAD NARENDRA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
151	D-WA/19572/2025 WA/1414/2025	STATE OF ODISHA VS GAJENDRA PRASAD PALAI	DEBASIS NAYAK,A.G.A VS	// 0 //
152	D-WA/33450/2025 WA/1415/2025	KALPANA SAHOO VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
153	D-WA/32628/2025 WA/1416/2025	STATE OF ODISHA VS SURENDRA BEHERA	SARBESWAR BEHERA,A.G.A VS	// 0 //
154	D-WA/33454/2025 WA/1417/2025	SAPINA BIBI VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
155	D-WA/32646/2025 WA/1418/2025	STATE OF ODISHA VS BABAN BISWAL	SARBESWAR BEHERA,A.G.A VS	// 0 //
156	D-WA/31924/2025 WA/1419/2025	STATE OF ODISHA VS GOPINATH SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
157	D-WA/22492/2025 WA/1420/2025	STATE OF ODISHA VS JAGADANANDA DALBEHERA	BIMBISAR DASH, A.G.A VS	// 0 //
158	D-WA/32230/2025 WA/1421/2025	STATE OF ODISHA VS BHARATI SATPATHY	BIMBISAR DASH,A.G.A VS	// 0 //
159	D-WA/32638/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	//

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	WA/1422/2025	VS	VS	0
		AGADHU SAHOO		//
160	D-WA/28778/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//
	WA/1423/2025	VS	VS	0
		SANJEEB KUMAR PUHAN		//
161	D-WP(C)/32425/2025	ARUNA PRUSTY	SOUMYA MISHRA	//
	WP(C)/23049/2025	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/33039/2025	SATYA PRASAD MUDULI	TATHAGATA SAHOO	//
	WP(C)/23050/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/32585/2025	LAXMIDHAR SAHOO	SANJAYA KUMAR PATRA	//
	WP(C)/23051/2025	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/32685/2025	SARAT KUMAR MALIK	AMIT PRASAD BOSE	//
	WP(C)/23052/2025	VS	VS	0
		THE BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER, BASUDEVPUR, BHADRAK CUM ELECTION OFFICER,BASUDE		//
165	D-WP(C)/32757/2025	KANHU SAMANTARAY	PRATIK DASH	//
	WP(C)/23053/2025	VS	VS	0
		THE STATE OF ODISHA		//
166	D-WP(C)/33049/2025	SWADESH KUMAR DAS	MANOJA KUMAR KHUNTIA	//
	WP(C)/23054/2025	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/32881/2025	KARNA PRADHAN	JAYANANDA JENA	//
	WP(C)/23055/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/32979/2025	MURALI NAIK	AMIT PRASAD BOSE	//
	WP(C)/23056/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/33029/2025	DEEPAK BEHERA	SITANSU MOHAN SINGH	//
	WP(C)/23057/2025	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/33025/2025	SUDHANSU BHUSAN MOHANTY	SITANSU MOHAN SINGH	//
	WP(C)/23058/2025	VS	VS	0

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171	D-WP(C)/33151/2025 WP(C)/23059/2025	STATE OF ODISHA PRIYANKA PRIYADARSINI KAR VS	AMITABH MISHRA VS	// // 0
172	D-WP(C)/32678/2025 WP(C)/23060/2025	STATE OF ODISHA SARAT KUMAR DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
173	D-WP(C)/32683/2025 WP(C)/23061/2025	STATE OF ODISHA DR SUDHANSUBALA DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
174	D-WP(C)/32285/2025 WP(C)/23062/2025	STATE OF ODISHA SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD., BBSR VS	TIGMANSHU PATNAIK VS	// // 0
175	D-WP(C)/32641/2025 WP(C)/23063/2025	STATE OF ODISHA ANTARYAMI SETHI VS	JITENDRA KUMAR DIGAL VS	// // 0
176	D-WP(C)/33046/2025 WP(C)/23064/2025	STATE OF ODISHA SNEHASHIS DASH VS	MANOJA KUMAR KHUNTIA VS	// // 0
177	D-WP(C)/32365/2025 WP(C)/23065/2025	STATE OF ODISHA ARUN KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
178	D-WP(C)/33001/2025 WP(C)/23066/2025	STATE OF ODISHA SANTANU KUMAR HOTA VS	LALATENDU SAMANTARAY VS	// // 0
179	D-WP(C)/30219/2025 WP(C)/23067/2025	STATE OF ODISHA MONALISA KHANDAI VS	SURJYA NARAYAN SAHU VS	// // 0
180	D-WP(C)/33178/2025 WP(C)/23068/2025	STATE OF ODISHA KAILASH BASTIA VS	DOLAGOBINDA MOHAPATRA VS	// // 0
181	D-WP(C)/32560/2025 WP(C)/23069/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/33067/2025 WP(C)/23070/2025	MINATI KUMARI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
183	D-WP(C)/33047/2025 WP(C)/23071/2025	ABHIJIT DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
184	D-WP(C)/33087/2025 WP(C)/23072/2025	CHITTA RANJAN DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
185	D-WP(C)/32797/2025 WP(C)/23073/2025	DR.SHILALIPI PRADHAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
186	D-WP(C)/32896/2025 WP(C)/23074/2025	MATHURA BAG VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
187	D-WP(C)/32986/2025 WP(C)/23075/2025	SUKANTI MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
188	D-WP(C)/32726/2025 WP(C)/23076/2025	BHOLANATH MAHANTA VS R.B.I, OMBUDSMAN, BBSR	PARTHA SARATHI DAS VS	// 0 //
189	D-WP(C)/32987/2025 WP(C)/23077/2025	M/S. DOLKAFIN ENTERPRISES, BALIKUDA, CUTTACK VS STATE OF ORISSA	DEBI PRASAD SAHU VS	// 0 //
190	D-WP(C)/32998/2025 WP(C)/23078/2025	M/S. BLACKBURN FUELS PVT. LTD., HYDERABAD VS NATIONAL ALUMINIUM COMPANY LTD., BBSR	SWAYAMJIT ROUT VS	// 0 //
191	D-WP(C)/31590/2025 WP(C)/23079/2025	PRANAMITA PATTNAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
192	D-WP(C)/33033/2025 WP(C)/23080/2025	ASHOK KUMAR MANDAL VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
193	D-WP(C)/30988/2025	BHAGYALAXMI PADHY	GEETA RANI MALLICK	//

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	WP(C)/23081/2025	VS	VS	0
		SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK		//
194	D-WP(C)/32269/2025	M/S ZENITH MINING (P) LTD, NEW DELHI	RAKESH SHARMA	//
	WP(C)/23082/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/32754/2025	JOGESWAR PATEL	SOUMYA MISHRA	//
	WP(C)/23083/2025	VS	VS	0
		N.H.A OF INDIA, BBSR		//
196	D-WP(C)/32644/2025	ANTARYAMI SETHI	JITENDRA KUMAR DIGAL	//
	WP(C)/23084/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/31879/2025	CHINTAMANI SAHANI	SOUMI DAS	//
	WP(C)/23085/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/32658/2025	DABIR KHAN	AKSHYANGSHU SEKHAR NANDY	//
	WP(C)/23086/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/32838/2025	PRAKASH JENA @ PRAKASH CHANDRA JENA	RAJESH TRIPATHY	//
	WP(C)/23087/2025	VS	VS	0
		ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), SOUTH ZONE, BERHAMPUR		//
200	D-WP(C)/32959/2025	DR.RABINARAYAN PANDA	SAMEER KUMAR DAS	//
	WP(C)/23088/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/32839/2025	DR. TRAILOKYA CHANDRA MOHANTA	MANOJA KUMAR KHUNTIA	//
	WP(C)/23089/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/32914/2025	BINODINI PRADHAN	ABHAYA KUMAR SHARMA	//
	WP(C)/23090/2025	VS	VS	0
		THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI		//
203	D-WP(C)/32936/2025	SRIKANTA MAHAPATRA	NIKUNJA KUMAR ROUT	//
	WP(C)/23091/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/33032/2025	AJAYA KUMAR BEHERA	PRASANTA KUMAR TRIPATHY	//
	WP(C)/23092/2025	VS	VS	0

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205	D-WP(C)/31585/2025 WP(C)/23093/2025	THE CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR SNEHAPRAVA MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // 0 //
206	D-WP(C)/32969/2025 WP(C)/23094/2025	PRATIMA SENAPATI VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, JOBRA, CUTTACK,	SUDHIR KUMAR MALLICK VS	// 0 //
207	D-WP(C)/33053/2025 WP(C)/23095/2025	BIKRAM KUMAR SUNDARAY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
208	D-WP(C)/31752/2025 WP(C)/23096/2025	M/S. OM TRADERS, BARGARH VS COMMISSIONER (APPEALS), CGST, BBSR	ABHILASH MISHRA VS	// 0 //
209	D-WP(C)/33057/2025 WP(C)/23097/2025	HEMANTA KUMAR KAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
210	D-WP(C)/32940/2025 WP(C)/23098/2025	BALAMAT BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
211	D-WP(C)/32916/2025 WP(C)/23099/2025	AKHIL KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
212	D-WP(C)/32908/2025 WP(C)/23100/2025	M/S SAIRAM TRADES, GANJAM VS UNION OF INDIA	BHAMANI SHANKAR DAS PARIDA VS	// 0 //
213	D-WP(C)/33058/2025 WP(C)/23101/2025	SUNANDINI UDGATA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
214	D-WP(C)/32793/2025 WP(C)/23102/2025	PRABHAKAR NAYAK VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
215	D-WP(C)/32804/2025 WP(C)/23103/2025	MIR BHUTU ALLI VS ZONAL MANAGER, INDIAN BANK, CUTTACK	MOHAMMED RIAZ VS	// 0 //

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216	D-WP(C)/33170/2025 WP(C)/23104/2025	RASHMI REKHA SAHU VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
217	D-WP(C)/31833/2025 WP(C)/23105/2025	PARESH KUMAR NAIK VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
218	D-WP(C)/33019/2025 WP(C)/23106/2025	AKSHAYA KUMAR LENKA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
219	D-WP(C)/32964/2025 WP(C)/23107/2025	BHARATI PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
220	D-WP(C)/32863/2025 WP(C)/23108/2025	KABITA MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
221	D-WP(C)/32941/2025 WP(C)/23109/2025	SANKAR NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
222	D-WP(C)/33059/2025 WP(C)/23110/2025	CHIRANJIT ROUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
223	D-WP(C)/32930/2025 WP(C)/23111/2025	M/S YOUNGAMAYA EXPLOSIVES, KHURDA VS UNION OF INDIA	BHABANI SHANKAR DASPARIDA VS	// 0 //
224	D-WP(C)/32963/2025 WP(C)/23112/2025	BALARAM BEHERA VS CHAIRPERSON, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	RAJIB RATH VS	// 0 //
225	D-WP(C)/32911/2025 WP(C)/23113/2025	ADHIR KUMAR TARAI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
226	D-WP(C)/32923/2025 WP(C)/23114/2025	SUDHANSUBALA PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
227	D-WP(C)/33065/2025	HARA PRASAD PANDA	KRISHNA CHANDRA SAHU	//

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	WP(C)/23115/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32016/2025 WP(C)/23116/2025	REENA DAS VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
229	D-WP(C)/33150/2025 WP(C)/23117/2025	KHAGESWAR SAMAL VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
230	D-WP(C)/32943/2025 WP(C)/23118/2025	CHHABILAL DANDASENA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
231	D-WP(C)/32935/2025 WP(C)/23119/2025	AKHILA KUMAR SAMAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
232	D-WP(C)/32973/2025 WP(C)/23120/2025	SUBRAT ACHARI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/30355/2025 WP(C)/23121/2025	BASANTA KUMAR SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
234	D-WP(C)/33062/2025 WP(C)/23122/2025	MEENA KUMARI PRADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
235	D-WP(C)/33132/2025 WP(C)/23123/2025	SURESH KUMAR DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
236	D-WP(C)/33133/2025 WP(C)/23124/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
237	D-WP(C)/33055/2025 WP(C)/23125/2025	SARAT KUMAR JENA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
238	D-WP(C)/33135/2025 WP(C)/23126/2025	PRAMOD KUMAR ROUT VS		// 0

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239	D-WP(C)/33157/2025 WP(C)/23127/2025	STATE OF ODISHA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD(PACS), KENDRAPARA VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// // 0 //
240	D-WP(C)/33074/2025 WP(C)/23128/2025	UMAKANTA SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
241	D-WP(C)/32561/2025 WP(C)/23129/2025	NISHI DASH VS TAHASILDAR, BBSR	SABYASACHI SAHOO VS	// 0 //
242	D-WP(C)/33174/2025 WP(C)/23130/2025	MANOJ KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
243	D-WP(C)/33139/2025 WP(C)/23131/2025	NIRAKAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
244	D-WP(C)/33003/2025 WP(C)/23132/2025	ASISH KUMAR ROUL VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
245	D-WP(C)/32414/2025 WP(C)/23133/2025	JASOBANTA SABAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
246	D-WP(C)/33180/2025 WP(C)/23134/2025	GOBARDHAN BHATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
247	D-WP(C)/33232/2025 WP(C)/23135/2025	SWAGATIKA SAHOO VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
248	D-WP(C)/32206/2025 WP(C)/23136/2025	KARTIKESWAR SEKHAR DEO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
249	D-WP(C)/33245/2025 WP(C)/23137/2025	M/S AMP ENGINEERING AND SERVICES VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //

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250	D-WP(C)/33090/2025 WP(C)/23138/2025	SATYABHAMA DEI VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
251	D-WP(C)/33040/2025 WP(C)/23139/2025	SACHIN KUMAR AGARWAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ADHIRAJ MOHANTY VS	// 0 //
252	D-WP(C)/32559/2025 WP(C)/23140/2025	SIPRA MALLICK VS THE COLLECTOR, BHADRAK, ODISHA	DIPAK RANJAN MISHRA VS	// 0 //
253	D-WP(C)/33253/2025 WP(C)/23141/2025	SWARNALATA PANDA VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
254	D-WP(C)/32363/2025 WP(C)/23142/2025	ABHIMANYU SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	D-WP(C)/27283/2025 WP(C)/23143/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
256	D-WP(C)/33220/2025 WP(C)/23144/2025	METAFIA INDUSTRIES PRIVATE LIMITED, GANJAM VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
257	D-WP(C)/31735/2025 WP(C)/23145/2025	SAHUKAR JAGDISH VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
258	D-WP(C)/32771/2025 WP(C)/23146/2025	MINATI PRAVA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
259	D-WP(C)/32314/2025 WP(C)/23147/2025	DIPAK ORAM VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
260	D-WP(C)/31765/2025 WP(C)/23148/2025	BIRENDRANATH MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
261	D-WP(C)/32827/2025	RAKESH KIRTANIA	RAJESH RANJAN SAHOO	//

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	WP(C)/23149/2025	VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD	VS	0 //
262	D-WP(C)/32965/2025 WP(C)/23150/2025	APPAYA KULESIKA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
263	D-WP(C)/33066/2025 WP(C)/23151/2025	BASANTI PRADHAN VS STATE OF ORISSA	MANAS RANJAN PRADHAN VS	// 0 //
264	D-WP(C)/30975/2025 WP(C)/23152/2025	BULU JENA VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK	GEETA RANI MALLICK VS	// 0 //
265	D-WP(C)/33063/2025 WP(C)/23153/2025	SUSANTI KANHAR VS STATE OF ORISSA	MANAS RANJAN PRADHAN VS	// 0 //
266	D-WP(C)/32888/2025 WP(C)/23154/2025	PURNA CHANDRA JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
267	D-WP(C)/33413/2025 WP(C)/23155/2025	JAMESWAR SAMANTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
268	D-WP(C)/32670/2025 WP(C)/23156/2025	DR PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/33188/2025 WP(C)/23157/2025	SUSRI PLASTIC INDUSTRY PRIVATE LTD, BBSR VS THE NEW INDIA ASSURANCE COMPANY LTD., BBSR	SOUMYA RANJAN MOHANTY VS	// 0 //
270	D-WP(C)/32887/2025 WP(C)/23158/2025	CHITTARANJAN SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
271	D-WP(C)/33030/2025 WP(C)/23159/2025	M/S JAYMAA TRANSPORT MINING AND SUPPLIES PVT. LTD., BALASORE VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), BALASORE	RAMESH CHANDRA JENA VS	// 0 //
272	D-WP(C)/32742/2025 WP(C)/23160/2025	HARISH CHANDRA DAS VS	SAILABALA JENA VS	// 0

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273	D-WP(C)/33233/2025 WP(C)/23161/2025	STATE OF ODISHA MANAS JENA VS	ANUPAM RATH VS	// // ()
274	D-WP(C)/31581/2025 WP(C)/23162/2025	STATE OF ODISHA BINAPANI MISHRA VS	MAHENDRA KUMAR SAHOO VS	// // ()
275	D-WP(C)/32974/2025 WP(C)/23163/2025	STATE OF ODISHA GAGAN SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
276	D-WP(C)/31496/2025 WP(C)/23164/2025	STATE OF ODISHA UNION OF INDIA VS	BIBHUTI BHUSAN MISHRA VS	// // ()
277	D-WP(C)/32718/2025 WP(C)/23165/2025	SUBRAT RANJAN MALLICK SUNIL KUMAR SAHOO VS	KSHIROD KUMAR SAHOO VS	// // ()
278	D-WP(C)/32903/2025 WP(C)/23166/2025	DEPUTY COMMISSIONER OF INCOME TAX, BBSR BIBHUDATTA MAHARANA VS	SOURAV DAS VS	// // ()
279	D-WP(C)/32450/2025 WP(C)/23167/2025	STATE OF ODISHA DEBADULLABHA SAHU VS	EKTA AGARWAL VS	// // ()
280	D-WP(C)/32985/2025 WP(C)/23168/2025	STATE OF ODISHA ARATI SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
281	D-WP(C)/32113/2025 WP(C)/23169/2025	STATE OF ORISSA JUBARAJ TAKRI VS	SURAJ MOHANTY VS	// // ()
282	D-WP(C)/33366/2025 WP(C)/23170/2025	STATE OF ODISHA PRAVAKAR MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // ()
283	D-WP(C)/32967/2025 WP(C)/23171/2025	STATE OF ODISHA HARA GOURI WOMEN SELF HELP GROUP (WSHG), MUNDIAPASI, DHENKANAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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284	D-WP(C)/33114/2025 WP(C)/23172/2025	CHITTA RANJAN ROUT VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
285	D-WP(C)/32491/2025 WP(C)/23173/2025	RAMTOR PRASAD MORE VS UNION OF INDIA	RUDRA NARAYAN PARIJA VS	// 0 //
286	D-WP(C)/33185/2025 WP(C)/23174/2025	DEEPAK KUMAR DASH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
287	D-WP(C)/33140/2025 WP(C)/23175/2025	CHITTESWAR PRASAD VS EAST COAST RAILWAY, BBSR	ANJAN KUMAR BISWAL VS	// 0 //
288	D-WP(C)/33064/2025 WP(C)/23176/2025	SUBHADRA PRADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
289	D-WP(C)/33158/2025 WP(C)/23177/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
290	D-WP(C)/33068/2025 WP(C)/23178/2025	BABITA PRADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
291	D-WP(C)/32968/2025 WP(C)/23179/2025	ARJUNA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/33129/2025 WP(C)/23180/2025	GOUTAM PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
293	D-WP(C)/33148/2025 WP(C)/23181/2025	KUNU GURU VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
294	D-WP(C)/33373/2025 WP(C)/23182/2025	MAA BIRAJA WOMEN SELF HELP GROUP VS STATE OF ODISHA	SARADA DAS VS	// 0 //
295	D-WP(C)/27187/2025	BHOJARAJ NAG	AMIT PRASAD BOSE	//

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	WP(C)/23183/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33060/2025 WP(C)/23184/2025	DIBYA PRADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
297	D-WP(C)/28211/2025 WP(C)/23185/2025	PRATAP CHANDRA SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
298	D-WP(C)/33115/2025 WP(C)/23186/2025	M/S BHARATIYA FINCOM PRIVATE LIMITED, BBSR VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA REGION, BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
299	D-WP(C)/33071/2025 WP(C)/23187/2025	NANDINI PRADHAN VS STATE OF ORISSA	MANAS RANJAN PRADHAN VS	// 0 //
300	D-WP(C)/33147/2025 WP(C)/23188/2025	SRIKANTA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
301	D-WP(C)/33155/2025 WP(C)/23189/2025	M/S. BHANJA MINERALS PVT. LTD., KEONJHAR VS TERRIER SECURITY SERVICES (INDIA) PVT. LTD., HARYANA	AMITABH MISHRA VS	// 0 //
302	D-WP(C)/33089/2025 WP(C)/23190/2025	RABI NARAYAN ACHARYA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
303	D-WP(C)/33172/2025 WP(C)/23191/2025	NIRMAL CHANDRA PANI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
304	D-WP(C)/33072/2025 WP(C)/23192/2025	NIRMALA SAHU VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
305	D-WP(C)/33176/2025 WP(C)/23193/2025	HIMANSHU SEKHAR SAHOO VS BABAJI CHARANA SAHOO	MANAS RANJAN BAUG VS	// 0 //
306	D-WP(C)/33183/2025 WP(C)/23194/2025	SWAMI SADANANDA SARASWATI VS	KUNAL KUMAR SWAIN VS	// 0

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307	D-WP(C)/33330/2025 WP(C)/23195/2025	STATE OF ODISHA RAJESH CHOUDHURY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// // 0 //
308	D-WP(C)/33102/2025 WP(C)/23196/2025	RAGHUNATH KHAMARI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
309	D-WP(C)/33505/2025 WP(C)/23197/2025	NABAGHAN MALLICK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
310	D-WP(C)/33339/2025 WP(C)/23198/2025	BRUNDABAN MAHAPATRO VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
311	D-WP(C)/33443/2025 WP(C)/23199/2025	BANAMBAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
312	D-WP(C)/33336/2025 WP(C)/23200/2025	AJAY DAS VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
313	D-WP(C)/33154/2025 WP(C)/23201/2025	SURENDRA BARA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
314	D-WP(C)/33523/2025 WP(C)/23202/2025	SANAWAR BIBI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
315	D-WP(C)/33345/2025 WP(C)/23203/2025	TARUNI CHOUDHURY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
316	D-WP(C)/33507/2025 WP(C)/23204/2025	MANASWINI BISWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
317	D-WP(C)/33353/2025 WP(C)/23205/2025	PRADIPTA KISHORE NANDA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //

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318	D-WP(C)/33273/2025 WP(C)/23206/2025	UMESH CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
319	D-WP(C)/33311/2025 WP(C)/23207/2025	KALANDI SAMAL VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
320	D-WP(C)/33324/2025 WP(C)/23208/2025	MANOJ KUMAR DAS VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
321	D-WP(C)/33310/2025 WP(C)/23209/2025	PARVATI MINIKA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
322	D-WP(C)/33508/2025 WP(C)/23210/2025	MANORANJAN CHAND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
323	D-WP(C)/33318/2025 WP(C)/23211/2025	BAILOCHAN BARIK VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
324	D-WP(C)/30331/2025 WP(C)/23212/2025	GAGAN BEHERA VS THE STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/33271/2025 WP(C)/23213/2025	DR. GOURANGA CHARAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/33323/2025 WP(C)/23214/2025	BENUDHAR DASH VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
327	D-ABLAPL/24959/2025 ABLAPL/9749/2025	RANJIT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /348 /2025 0 //
328	D-ABLAPL/25053/2025 ABLAPL/9750/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	REMUNA /128 /2025 0 //
329	D-ABLAPL/24289/2025	KUNI OJHA	DEEPAK KUMAR DAS	ASTARANGA /264 /2024

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	ABLAPL/9751/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24395/2025 ABLAPL/9752/2025	JAGA NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	RAMPUR (SONEPUR) /217 /2024 () //
331	D-ABLAPL/25022/2025 ABLAPL/9753/2025	TUBULA @ TUBULU @ NAGEN @ NAGEN KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /594 /2025 () //
332	D-ABLAPL/24566/2025 ABLAPL/9754/2025	SANJAYA CHANDRA SAHOO @ SANJAYA SAHOO VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BASELI SAHI PS /137 /2025 () //
333	D-ABLAPL/25023/2025 ABLAPL/9755/2025	AMULYA JENA VS STATE OF ODISHA	SAMBIT RATH VS	NACHUNI /224 /2025 () //
334	D-ABLAPL/24676/2025 ABLAPL/9756/2025	MADHU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /348 /2024 () //
335	D-ABLAPL/25024/2025 ABLAPL/9757/2025	TUBULA @ TUBULU @ NAGEN @ NAGEN KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /595 /2025 () //
336	D-ABLAPL/24820/2025 ABLAPL/9758/2025	SAPAN BINDHANI VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000067/2025
337	D-ABLAPL/25038/2025 ABLAPL/9759/2025	BUDHES SAI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CAPITAL P.S. /207 /2025 () //
338	D-ABLAPL/24705/2025 ABLAPL/9760/2025	MADHU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /345 /2024 () //
339	D-ABLAPL/23950/2025 ABLAPL/9761/2025	BHASKAR NAYAK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	DHARMASALA /458 /2025 () //
340	D-ABLAPL/25048/2025 ABLAPL/9762/2025	KHURSID KHAN VS	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /187 /2025 ()

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341	D-ABLAPL/24571/2025 ABLAPL/9763/2025	STATE OF ODISHA DEBENDRA KUMAR PARIJA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /208 /2025 ()
342	D-ABLAPL/25067/2025 ABLAPL/9764/2025	STATE OF ODISHA TILATTAMA BARIK VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /150 /2025 ()
343	D-ABLAPL/24338/2025 ABLAPL/9765/2025	STATE OF ODISHA SUJATA CHOUHAN VS	SMITA RANJAN PATNAIK VS	// LALBAG /302 /2025 ()
344	D-ABLAPL/24960/2025 ABLAPL/9766/2025	STATE OF ODISHA SACHIDANANDA MALLIK VS	SHIBANI SHANKAR PRADHAN VS	// BOLANGIR TOWN /503 /2025 ()
345	D-ABLAPL/24877/2025 ABLAPL/9767/2025	STATE OF ODISHA PARAMESWAR BHATRA @ BHATARA @ TUPPAN @ PARAMESWAR BHATRA VS	MANGU NANDY VS	// UMERKOTE /179 /2023 ()
346	D-ABLAPL/24638/2025 ABLAPL/9768/2025	STATE OF ODISHA B. RAMACHANDRA CST VOLTAIRE VS	KSHIROD KUMAR ROUT VS	// GOLANTHARA (BERHAMPUR) /262 /2025 ()
347	D-ABLAPL/24915/2025 ABLAPL/9769/2025	STATE OF ODISHA SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /415 /2025 ()
348	D-ABLAPL/24703/2025 ABLAPL/9770/2025	STATE OF ODISHA RAJENDRA PATTNAYAK VS	PRAJIT KUMAR PRADHAN VS	// BANARAPAL /328 /2025 ()
349	D-ABLAPL/24936/2025 ABLAPL/9771/2025	STATE OF ODISHA KANANBALA KAR VS	EKTA AGARWAL VS	// BETNOTI /263 /2025 ()
350	D-ABLAPL/24975/2025 ABLAPL/9772/2025	STATE OF ODISHA KAILASH KAMPA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /85 /2025 ()
351	D-ABLAPL/24886/2025 ABLAPL/9773/2025	STATE OF ODISHA SATYAJIT BARIK @ SATYA BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// MANCHESWAR P.S. /253 /2022 () //

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352	D-ABLAPL/25082/2025 ABLAPL/9774/2025	INDRA TOPPO VS STATE OF ODISHA	BISWARANJAN DALAI VS	SUNDARGARH TOWN /104 /2018 () //
353	D-ABLAPL/25086/2025 ABLAPL/9775/2025	NRUSINGH CHARAN JENA @ SARAT JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KONARK /36 /2025 () //
354	D-ABLAPL/24887/2025 ABLAPL/9776/2025	DEEPAK DAS @ DEEPAK KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANCHESWAR P.S. /253 /2022 () //
355	D-ABLAPL/25089/2025 ABLAPL/9777/2025	G. SANTOSH @ G. SANTOSH KUMAR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	MAHILA (BERHAMPUR) /96 /2025 () //
356	D-ABLAPL/24992/2025 ABLAPL/9778/2025	PINU @ PRABHANJAN MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /355 /2025 () //
357	D-ABLAPL/25132/2025 ABLAPL/9779/2025	AFAK @ AFAQUE AHAMMAD VS STATE OF ODISHA	SURESH KUMAR JENA VS	PANIKOILI /270 /2025 () //
358	D-ABLAPL/24770/2025 ABLAPL/9780/2025	JYOTIRMAY JENA VS STATE OF ODISHA	MONOMOY BASU VS	NAYAPALLI P.S. /379 /2025 () //
359	D-ABLAPL/25157/2025 ABLAPL/9781/2025	MANOGOBINDA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /282 /2022 () //
360	D-ABLAPL/25005/2025 ABLAPL/9782/2025	SMITH DUTTA ACHARYA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	CUTTACK SADAR /450 /2025 () //
361	D-ABLAPL/25158/2025 ABLAPL/9783/2025	HEMANTA BARIK VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	NAIKANI-DIHI /207 /2025 () //
362	D-ABLAPL/25160/2025 ABLAPL/9784/2025	SANGRAM KESHARI SATPATHY VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /500 /2025 () //
363	D-ABLAPL/25009/2025	MADHUSMITA SUTAR	MANAS KUMAR CHAND	NIKIRAI /288 /2025

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	ABLAPL/9785/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25044/2025 ABLAPL/9786/2025	KALIA NAYAK @ SUSHANTA NAYAK VS STATE OF ODISHA	MAHES DAS VS	CAPITAL P.S. /386 /2025 () //
365	D-ABLAPL/24969/2025 ABLAPL/9787/2025	PITA MOHANTY @ PITAMBAR SINGH VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /331 /2025 () //
366	D-ABLAPL/25049/2025 ABLAPL/9788/2025	GOURA HARI MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	MALKANGIRI SADAR /65 /2025 () //
367	D-ABLAPL/25066/2025 ABLAPL/9789/2025	RENAT HANSDAH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BALASORE SADAR /311 /2025 () //
368	D-ABLAPL/25073/2025 ABLAPL/9790/2025	UMESH CHANDRA BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /632 /2025 () //
369	D-ABLAPL/25112/2025 ABLAPL/9791/2025	BIBHUTI MAHAKUD VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /235 /2025 () //
370	D-ABLAPL/25114/2025 ABLAPL/9792/2025	MANGAL HANSDAH VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /156 /2025 () //
371	D-ABLAPL/25133/2025 ABLAPL/9793/2025	RAMESH CHANDRA PARIDA @ PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /57 /2016 () //
372	D-ABLAPL/25115/2025 ABLAPL/9794/2025	NAMITA PANIGRAHI VS STATE OF ODISHA	RAMDAS ACHARY VS	PURI TOWN /357 /2025 () //
373	D-ABLAPL/25135/2025 ABLAPL/9795/2025	MD. NAJMUDDIN SHARIFF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /256 /2025 () //
374	D-ABLAPL/25118/2025 ABLAPL/9796/2025	BUDHURU MUNDA VS	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /536 /2025 ()

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375	D-ABLAPL/25140/2025 ABLAPL/9797/2025	STATE OF ODISHA MADHUSUDAN NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// CHANDABALI /215 /2025 () //
376	D-ABLAPL/25119/2025 ABLAPL/9798/2025	GHADU KHILA VS STATE OF ODISHA	ARIJEET MISHRA VS	// BOIPARIGUDA /63 /2025 () //
377	D-ABLAPL/25121/2025 ABLAPL/9799/2025	RINKUA MALIK @ PABITRA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// NIHALPRASAD /175 /2025 () //
378	D-ABLAPL/25146/2025 ABLAPL/9800/2025	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// S.P.(CID-CRL),CUTTACK /4 /2025 () //
379	D-ABLAPL/25196/2025 ABLAPL/9801/2025	SK. SWADHIN VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// SONEPUR /171 /2025 () //
380	D-ABLAPL/25293/2025 ABLAPL/9802/2025	NIRANJAN BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// AUL /220 /2025 () //
381	D-ABLAPL/25129/2025 ABLAPL/9803/2025	KRUTIBAS HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE SADAR /31 /2025 () //
382	D-ABLAPL/25205/2025 ABLAPL/9804/2025	RAJKUMAR DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// MADHUPATNA /217 /2025 () //
383	D-ABLAPL/24579/2025 ABLAPL/9805/2025	TIKERAM SAHU @ TIKEDHAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// NARLA /189 /2025 () //
384	D-ABLAPL/25212/2025 ABLAPL/9806/2025	BICITRA BISOYI VS STATE OF ODISHA	KURESH PRASAD DASH VS	// SHERAGADA /339 /2025 () //
385	D-ABLAPL/24855/2025 ABLAPL/9807/2025	BABULA @ PURNNA CHANDRA DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// AGARAPADA /130 /2025 () //

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386	D-ABLAPL/25222/2025 ABLAPL/9808/2025	NAROTTAM BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHILA P.S. BUXIBAZAR /122 /2025 () //
387	D-ABLAPL/25165/2025 ABLAPL/9809/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MADHUPATNA /216 /2025 () //
388	D-ABLAPL/25094/2025 ABLAPL/9810/2025	CHANDAN BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /272 /2025 () //
389	D-ABLAPL/25148/2025 ABLAPL/9811/2025	JITU @ JYOTI PRASAD JENAMANI VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	DHENKANAL SADAR /576 /2025 () //
390	D-ABLAPL/25151/2025 ABLAPL/9812/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LINGARAJ P.S. /97 /2025 () //
391	D-ABLAPL/25106/2025 ABLAPL/9813/2025	MONALISHA BEHERA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /108 /2021 () //
392	D-ABLAPL/25152/2025 ABLAPL/9814/2025	SUBASH PADHAN VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	KANKADAHAD /163 /2025 () //
393	D-ABLAPL/25170/2025 ABLAPL/9815/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ANGUL TOWN /794 /2025 () //
394	D-ABLAPL/25161/2025 ABLAPL/9816/2025	PARSURAM BHATI @ PARSHURAM BHATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /215 /2025 () //
395	D-ABLAPL/25177/2025 ABLAPL/9817/2025	BIBHU PRASAD MALLICK VS STATE OF ODISHA	SARAT KUMAR JENA VS	GOBINDAPUR /192 /2025 () //